

STATEMENT*Details of Welfare Schemes***Welfare of Scheduled Castes :**

1. SCA to SCP
2. Assistance to Scheduled Castes Development Corporation
3. N.S.F.D.C
4. Liberation and rehabilitation of scavengers and their dependents.
5. Pre-Matric Scholarships for SC/ST students
6. Pre-Matric Scholarships for the children whose parents are engaged in unclean occupation.
7. Special Educational Development programme for SC girls belonging to very low literacy levels
8. Book Banks for SC/ST students
9. Girls Hostel for SCs
10. Boys hostels for SCs
11. Coaching and Allied Scheme for SC/ST
12. Upgradation of merit of SC/ST students
13. PCR/Atrocities act
14. Aid to Voluntary Organisation for SCs
15. Research and Training
16. Dr. Ambedkar Centenary Projects

Welfare of Scheduled Tribes

1. Girls Hostels for STs
2. Boys Hostels for STs
3. Ashram Schools for STs
4. Education Complex for ST Girls in Low Literacy Bockets
5. Aid to Voluntary Organisations for STs
6. Vocational Training in Tribal Areas
7. Research and Training
 - (i) Grants to Tribal Research Institutes and Award to Research Fellowships
 - (ii) Supporting Projects of All India or inter state nature
8. Grants to State Tribal Development Corporations for M.F.P. Operations
9. Investment towards share capital in TRIFED
10. Price Support cooperations to TRIFED
11. Special Central Assistance for TSP
12. Grants under Proviso (1) to Article 275 (1) of the Constitution.

Welfare of Handicapped

1. Scheme of Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances
2. Assistance to Voluntary Organisations for the Disabled.
3. Assistance to Voluntary Organisations for Establishment and Development of Special Schools.
4. Assistance to Voluntary Organisations for Rehabilitation of Leprosy Cured Persons.
5. Assistance to Voluntary Organisations for Persons with Cerebral Palsy and Mental Retardation for Manpower Development

Welfare of Child & Aged and Scheme for Social Defence

1. Assistance to Organisations for Welfare of Street Children.
2. Assistance to Organisations for Welfare of Aged
3. Scheme of Organisational Assistance to Social Welfare Organisations
4. Scheme of Assistance to Organisations for Drug Abuse and Prevention
5. Scheme of Assistance for Adoption of Children

Welfare of Backward Classes & Minorities :

1. Pre-Examination Coaching for Weaker Sections based on Economic Criteria
2. The National Minorities Development and Finance Corporation
3. The National Backward Classes Finance & Development Corporation

Explosion rocked IGIA

1775 SHRI SURESH KALMADI : Will the Minister of CIVIL AVIATION be pleased to state

(a) whether it is a fact that an explosion rocked Indira Gandhi International Airport in July 3, 1996

(b) if so, the details of the enquiry conducted into the matter, and

(c) the steps Government propose to take to obviate the recurrence of such incidents?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) Yes, Sir

(b) The explosion occurred in the airline check-in area of Terminal II of Indira Gandhi International Airport at Delhi from the baggage of departing passengers who were the crew of a Russian ship. The explosion was caused by a barrel type object, 9" in length and

with 1 1/2" diameter, used by ships for giving distress signals to indicate their position.

(c) The surveillance and security of the departure area have been enhanced.

STD/ISD Booths in Madhya Pradesh

1776 SHRI VISHVESHWAR BHAGAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of STD/ISD public telephone booths functioning in Madhya Pradesh; and

(b) the number of applications still pending for allotment of such new booths in the State?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) At present 8936 STD/ISD public telephones are functioning in Madhya Pradesh

(b) 396 applications are pending for allotment of STD/ISD public telephones.

Pending Projects

1777 SHRI JAI PRAKASH AGARWAL : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether some projects of the National Capital Territory of Delhi are pending with the Government for clearance.

(b) if so, the details thereof, project-wise.

(c) since when these projects are pending alongwith the estimated cost thereof.

(d) the reasons for delay in this regard, and

(e) the time by which these projects are likely to be accorded sanction?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) No project of the National Capital Territory of Delhi is pending with Ministry for clearance.

(b) to (e) Do not arise.

STD Facility in Singramau

1778 DR RAMVILAS VEDANTI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the telephone exchange at Singramau is functioning smoothly.

(b) if so, the details thereof.

(c) whether the subscribers of Singramau telephone exchange have been demanding to provide the STD facility for a long time.

(d) if so, whether the Government propose to provide STD facility in view of the public interest; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b). The telephone exchange at Singramau village in Badlapur Tehsil is a 64 Port electronic exchange and is working satisfactorily. It is connected to Jaunpur on Physical line of 42 Kms. distance.

(c) Yes, Sir.

(d) and (e). It is proposed to provide STD facility at Singramau in 1997-98 on reliable media.

National Minorities Finance and Development Corporation

1779 SHRI E AHAMED : Will the Minister of WELFARE be pleased to state :

(a) the number of members in the National Minorities Finance and Development Corporation;

(b) the details of the functions of the said corporation alongwith its development programmes for minorities;

(c) the schematic amount spent by the corporation for development works, so far, and

(d) the details of the schemes envisaged by the National Minorities Finance and Development Corporation for future?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) There are five shareholders of National Minorities Finance and Development Corporation (NMDFC) at present. Besides the Central Government, the Governments of States of Andhra Pradesh, Karnataka, Kerala and Uttar Pradesh have become shareholders of the Corporation by virtue of their contribution towards the equity Capital.

(b) National Minorities Development and Finance Corporation provides assistance to the backward sections among minorities for setting up of self-employment ventures and other promotional activities for their entrepreneurial development at concessional rates.

The National Minorities Development and Finance Corporation implements its schemes through the State Channelising Agencies.

(c) The National Minorities Development and Finance Corporation provides loan facilities under two schemes at present, namely, term loan and margin money loan. Under term loan the Corporation provides loan to the extent of 85 per cent of the total project cost subject to a maximum of Rs.85,000/- Under the margin money loan scheme, the Corporation extends loans to the tune of 25 per cent of the project cost with maximum